

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/1899/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 31st March, 2021.

Sub: **Special leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2021/1872 dtd 31.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted special leave on 01.04.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 31.03.2021 till the morning of 03.04.2021. Further, the Civil Judge and Asstt. Sessions Judge, Bongaigaon, in her absence, the Chief Judicial Magistrate, Bongaigaon, in her absence, the Addl. Chief Judicial Magistrate, Bongaigaon, in his absence, the SDJM (S), Bongaigaon, and in her absence, the Munsiff cum J.M.F.C., Bongaigaon will remain in charge of your Court and office during your absence.

Yours faithfully,

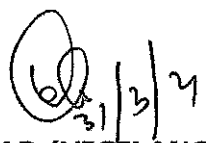
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/1900/A, dated 31.3.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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